

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 21st DAY OF AUGUST, 2001

Review Application No. 60 of 2001

In

Original Application No. 351 of 2001

CORAM

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.BISWAS, MEMBER(A)

L.K.Mishra

... Applicant

Versus

Union of India & Others

... Respondents

O R D E R

JUSTICE R.R.K.TRIVEDI,V.C. (By circulation)

This review application has been filed on 23.7.2001 for the review of order dated 4.4.2001. The copy of the order was delivered on 24.4.2001. The application is highly time barred, we are not satisfied with the explanation given. The review application is liable to be rejected as time barred. On merits also we do not find any error apparent on the face of the record calling for our interference with the order dated 4.4.2001.

The review application is accordingly rejected. Obtain the opinion of Hon.Mr.S.Biswas,Member(A)

V.C.

I agree
S.Biswas